

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 235**  
**89/241-242/ND/2018**

**IN THE MATTER OF:**

**Rahul Gupta**

**: ... Applicant/Petitioner**

**Versus**

**M/s. Cats Eye Collections Pvt. Ltd. & Ors. : ... Respondent Respondent**

**Under Section: 241-242**

**Order delivered on 01.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**ORDER**

Renotify on 19.04.2021.



**(T.S SINGH)  
COURT OFFICER**